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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/464/ (IB)/2017

NAME OF THE PETITIONER(S)

: NIHAR STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P.J. PISHIKESH PJ BRI GAMESH

For Respondent

## ORDER

No representation for the Petitioner. Counsel for the respondent is present. Registry is directed to issue notice to the Petitioner. Put up on 28.07.2017 at 02.30 P.M.

I. v. Lager aphaseur.

(S. VIJAYARAGHAVAN) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)

PAM